

Form.1**List of cases filed in e-filing during the month of July, 2024**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of July, 2024**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of July, 2024**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of July, 2024**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5**List of cases in which Hearing in Case Management was held during the month of July, 2024**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 3/2022	Sadbhav Engineering Ltd and another Vs. Greater Visakhapatnam Municipal Corporation	Sri M. Ramdas, Advocate for plaintiffs Vs. Sri. P. Satyanarayana Murthy, Advocate for Defendant	17.03.2022	02.07.2024
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 14/2022	Mahadev Logistics Vs. Srivalli Shipping and Transport Pvt. Ltd.	Sri. O. Srinivas, Advocate for plaintiff Vs. Sri. P. Jagan Mohan Rao, Advocate for defendant	02.09.2022	03.07.2024
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 2/2021	Vuppu Kanakaraju and two others Vs. Tata Consultancy Services Limited	Sri. Ashok Ram Kumar, Advocate for Plaintiffs Vs. Sri. D.R.V. Reddy, Advocate for Defendant	05.03.2021	24.07.2024

Form.6**Contested Commercial Cases disposed during the month of July, 2024**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS. 9/2023	Sonti Soft Solutions (P) Ltd Vs JNTU, Ananthapuram	Ch.Sai Gangadhar Vs P.Venu Gopal	24.04.2023	No	24.07.2024	457	Contested	-	-	-

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 17/2019	M/s. Danfoss Systems Vs. Felguera Gruas India Pvt. Ltd.	Sri N. Srinivas, Advocate for Plaintiff Vs. Sri K. Rama Kireeti, Advocate for Defendant	18.12.2019	No	16.07.2024	1672 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 15/2020	K.B.S Irrigation Pvt. Ltd. Vs. Felguera Gruas India Pvt. Ltd and two others	Sri P.S.P.S. Kumar, Advocate for Plaintiff Vs. Sri K. Rama Kireeti, Advocate for D1, D2 and D3 –Ex parte	01.10.2020 (Received by transfer from Commercial Court, Hyd) (Date of Registration at Commercial Court, Hyd on 22.12.2016)	No	16.07.2024	2763 days	Contested	-	-	U/Or.VII R.1 R/w Sec.26 of CPC
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 23/2024	M/s. Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. Vs. Oriental Insurance Company Ltd and another	Sri K. Gnani Vivek, Advocate for Petitioner Vs. Sri TSD Srinivas, Advocate for R1, R2 is an Arbitrator	15.04.2024	Not Applicable	19.07.2024	95 days	Contested	-	-	U/sec.29 A (4) & (5) of Arb. & Con. Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 33/2024	Rashtriya Ispat Nigam Limited and another Vs. NIL	Sri A.Srinivas and Sri. V. Ravindra Prasad, Advocate for Petitioner s Vs. NIL	12.07.2024	Not Applicable	19.07.2024	7 days	Contested	-	-	U/sec.29 A (4) & (5) of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 34/2024	M/s. Adani Vizag Coal Terminal Pvt. Ltd. Vs. Visakhapatnam Port Trust	Sri K. Rama Kireeti, Advocate for Petitioner Vs. Sri Y. Vijaya Saradhi, Advocate for Respondent	23.07.2024	Not Applicable	30.07.2024	7 days	Contested	-	-	U/sec.29 A (5) of Arb. & Con. Act

Form.7
Summary of Commercial Cases during the month of July, 2024

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	79	10	3	86
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	134	9	7	136